

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/ 221/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 18th January 2019.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 337, dtd. 11.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Station Leave permission w.e.f. the morning of 12.01.2019 till the morning of 17.01.2019, has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

